

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 01-10-2020 at 2.45 PM**

HEARING

1. Cr. 255-2020 HPS
2. C.Misc 294-2017
3. C.Misc 171-2020
4. C.Misc 158-2020
5. C.Misc 168-2020
6. C.Misc 210-2020
7. C.Misc 211-2020
8. C.Misc 190-2020
9. OS 272-2018
10. OS 160-2020

ISSUES

11. OS 254-2017
12. OS 118-2019
13. OS 92-2016

JC MATTERS

14. Cr.102-20 HPS
15. Cr.204-20 HPS
16. Cr.278-20 HPS
17. Cr.281-20 HPS
18. Cr.295-20 HPS

Hosakote

Dated: -30.09.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 01.10.2020

MORNING SESSION	AFTERNOON SESSION
Hearing	HEARING
1. C.Misc 179-2020	13. CC 1089-2012
2. OS 359-2019	14. CC 1281-2013
3. OS 213-2019	15. CC 363-16
4. OS 159-2018	16. CC 1324-2016
5. OS 57-2020	17. CC 628-2017
6. OS 59-2020	18. CC 832-2017
7. OS 137-2020	19. CC 1274-15
8. Misc 19-2015	20. CC 102/2016
9. CC 720-2010	21. CC 629/2017
10. CC 232-2013	22. CC 1123/2017
11. CC 588-2017	23. Cr. 101/2020
12. CC 1249-2017	

Hosakote

Dated: - 30.09.2020

Girish 30/09/20
Addl. Civil Judge & JMFC., Hosakote

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